

(b) Does not arise.

(c) By the end of October, 1964.

Higher Secondary Schools

1132. Shri A. N. Vidyalkar: Will the Minister of Education be pleased to state:

(a) the number of High Schools upgraded to the Higher Secondary standard State-wise, since the scheme was introduced;

(b) the State-wise figures of High Schools, awaiting upgrading; and

(c) whether Government are considering any proposal for correct appraisal of the Higher Secondary Scheme and the causes of its slow progress?

The Minister of Education (Shri M. C. Chagla): (a and (b). Up-to-date information is being collected from the State Governments and will be laid on the Table of the House.

(c) No formal appraisal is considered necessary because the difficulties in the way are known.

All India Education Conference

**1133. { Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:**

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 526 on the 11th March, 1964 and state:

(a) whether Government have since received the proceedings of the 38th All India Education Conference;

(b) whether it has made any suggestion that the Panchayats should not be entrusted with the responsibility of primary education; and

(c) if so, the details thereof and the decision of Government thereon?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) Yes, Sir.

(b) and (c). The resolution on this point is to the effect that the Panchayat Samitees should not be made responsible for primary education until their efficiency is proved.

Government in the Education Ministry has not taken any decision about this resolution.

Extension of Central Cooperative Stores Scheme

**1134. { Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Shiv Charan Gupta:**

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 432 on the 4th March, 1964 and state:

(a) whether any final decision has been taken on the question of bringing employees of Delhi Administration, Municipal Corporation and New Delhi Municipal Committee under the Central Government Employees Consumer Cooperative Stores Scheme in Delhi and New Delhi; and

(b) If so, the details thereof?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Misra): (a) and (b). The question has been taken up with the Registrar of Cooperative Societies whose reply is still awaited.

Teachers' Training

1135. Shri Daljit Singh: Will the Minister of Education be pleased to state:

(a) the total amount given to the State Governments so far during the Third Five Year Plan period under the Centrally sponsored Schemes of expansion of teachers training facilities (State-wise); and

(b) whether the same facilities are extended to the teachers of private schools too?

The Minister of Education (Shri M. C. Chagla): (a) All schemes of teachers training except that of Hindi teachers are implemented by the States as 'Centrally Aided' and not